

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 206 OF 2015 &  
IA NO. 344 OF 2015**

**Dated : 8<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Damodar Valley Power Consumers Association & Anr. ....Appellant(s)  
Vs.**

**West Bengal Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R-1

Mr. M.G. Ramachandran  
Ms. Anushree Bardhan for R.2

**ORDER**

Learned counsel for the State Commission seeks two weeks time to file reply. He may file the same on or before 23.08.2016 after serving copy on the other side. Thereafter, rejoinder, may be filed on or before 07.09.2016 after serving copy on the other side.

List the matter on **04.10.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**